

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 31.10.2022 (MONDAY)**

## **COURT -II**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|---|--|-------------------------------|--------------------------------|
| 1.            | Comp. App. (AT) No. 190 of 2022 & I.A. No. 3991 of 2022                                     | Nareshkumar Mangeram Mittal<br>Vs.<br>Bllue Orange Developers Pvt. Ltd. & Ors. | Mansij Arya                   |                                |
| 2.            | Competition App. (AT) No. 48 of 2022 & I.A. No. 3892 of 2022                                | Rahul Gajanan Teni<br>Vs.<br>Competition Commission of India                   | Rahul Kochar                  |                                |
| 3.            | Competition App. (AT) No. 49 of 2022 & I.A. No. 3922, 3993 of 2022<br><b>(With Defects)</b> | Jai Bharat Industires<br>Vs.<br>Competition Commission of India & Ors.         | Avinash Sharma                |                                |

### **For Hearing**

|    |  |  |   |   |
|----|--|--|---|---|
| 4. | Comp. App. (AT) (Ins) No. 1038 of 2020 | Arcelormittal India Pvt. Ltd.<br>Vs.<br>SREI Infrastructure Finance Ltd. & Ors.<br><br><b>With</b> | Vishal Gehrana                                | Anushree Kapadia<br>Gaurav MathurR-1<br>Ashim Sood-R2                             |
| 5. | Comp. App. (AT) (Ins) No. 1043 of 2020 | Arcelormittal Nippon Steel India Ltd.<br>Vs.<br>SREI Infrastructure Finance Ltd. & Ors.            | Akhil Anand Sudhir<br>Sharma Amit<br>Bhandari | Anushree Kapadia<br>Gaurav Mathur<br>Sandeep Singhi-<br>R1 Ruby Singh<br>Ahuja-R2 |
| 6. | Comp. App. (AT) (Ins) No. 312 of 2022  | Pramod Kumar Pathak<br>Vs.<br>Arfat Petrochemicals Pvt. Ltd.                                       | Pankaj Jain                                   | Henna George<br>Purti Gupta   |

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**